NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

19. TCP 30/2010

CORAM:

SHRI ANIL RAJ CHELLAN **SHRI KULDIP KUMAR KAREER**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.07.2024

NAME OF THE PARTIES:- Dr.Vithal V. Kasbekar
V/s
Sterling Hospitals Ltd.

Section: 397-398 of the Companies Act, 2013

ORDER

Counsel, Aakash Sinha appeared for the Applicant through VC and Counsel, Rajuram Kuleriya appeared for the Respondents through VC. By consent of the parties list this matter on **02.09.2024.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)